

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1014**  
TO BE ANSWERED ON 22.07.2022

**SPECIALISED ADOPTION AGENCIES**

1014. SHRIMATI PRATIMA MONDAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of the Specialised Adoption Agencies (SAAs) established under the Juvenile Justice Act in the country since 2014, year-wise, State-wise;
- (b) the total number of children enrolled and given for adoption under the SAAs since 2014, year and State/UT-wise;
- (c) the number of children who have died in SAAs since 2014, year and State-wise;
- (d) the number of children whose records are not available with the SAAs, year and State-wise; and
- (e) whether the Ministry or Central Adoption Resource Agency (CARA) has inspected all the SAAs which have a complaint against them and if so, the details and the outcome thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) As per information received from the Central Adoption Resource Authority (CARA), the year-wise and State-wise total number of Specialized Adoption Agencies (SAAs) registered with CARA is at Annexure –I.
- (b) The total number of children enrolled and given for adoption under the SAAs since 2014, year and State/UT-wise information is at Annexure-II.
- (c) The State/UT-wise details of children who have died in SAAs since 2014, as per Child Adoption Resource Information and Guidance System (CARINGS) portal, is at Annexure - III.
- (d) Details of children admitted in the SAAs are mandatorily uploaded by the SAA in the Child Adoption Resource Information and Guidance System (CARINGS), which is accessed by CARA.
- (e) Regular inspections/ visits are conducted by the Child Welfare Committees (CWCs), State Government, the CARA on case to case basis, depending on seriousness of the complaint. The Juvenile Justice (Care and Protection of Children) Act, 2015 has mandated the National Commission for Protection of Child Rights (NCPCR) to monitor the implementation of the provisions of the Act.

NCPCR has developed an application namely Monitoring App for Seamless Inspection (MASI) for real time monitoring of the Child Care Institutions (CCIs) and their inspection mechanism across the country. MASI enables unified inspections by Child Welfare Committees (CWCs), State Inspection Committees, District Inspection Committees, Members of Juvenile Justice Boards (JJBs) and State Commissions for Protection of Child Rights (SCPCRs) as laid down under the JJ Act, 2015. 88 Specialised Adoption Agencies (SAAs) have been inspected by the concerned State / District authorities mandated under JJ Act, 2015, since the inception of the portal from 21.01.2021.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UN-STARRED QUESTION NO.1014 FOR ANSWER ON 22.07.2022 BY SHRIMATI PRATIMA MONDAL REGARDING SPECIALISED ADOPTION AGENCIES**

**YEAR-WISE AND STATE-WISE NUMBER OF SPECIALIZED ADOPTION AGENCIES (SAAs) REGISTERED WITH CARA SINCE 2014**

Sl. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21
1.	Andaman & Nicobar	1	0	0	0	0	0	1
2.	Andhra Pradesh	14	14	14	14	14	14	14
3.	Arunachal Pradesh	1	1	2	2	1	1	2
4.	Assam	8	15	21	23	21	22	20
5.	Bihar	11	5	17	28	26	27	25
6.	Chandigarh	1	2	1	1	1	1	1
7.	Chhattisgarh	6	9	11	13	13	13	13
8.	Dadra & Nagar Haveli And Daman & Diu	0	0	0	1	1	1	1
9.	Delhi	12	12	11	11	11	11	12
10.	Goa	3	3	2	2	2	2	2
11.	Gujarat	19	18	17	16	16	16	16
12.	Haryana	3	3	3	8	8	8	8
13.	Himachal Pradesh	1	1	1	1	1	1	1
14.	Jammu and Kashmir	0	0	0	0	0	0	0
15.	Jharkhand	5	3	8	15	12	15	12
16.	Karnataka	33	29	29	28	28	31	31
17.	Kerala	21	18	17	17	17	18	17
18.	Ladakh	-	-	-	-	-	-	-
19.	Lakshadweep	0	0	0	0	0	0	0
20.	Madhya Pradesh	38	36	36	31	31	30	31
21.	Maharashtra	65	63	61	63	63	56	56
22.	Manipur	6	6	8	9	9	9	9
23.	Meghalaya	1	3	2	6	6	6	6
24.	Mizoram	4	4	7	7	7	7	7
25.	Nagaland	5	4	4	4	4	4	4
26.	Orissa	16	12	20	28	28	28	31
27.	Pondicherry	3	4	4	4	4	3	3
28.	Punjab	7	7	9	9	9	9	8
29.	Rajasthan	36	35	36	35	35	35	35
30.	Sikkim	2	2	4	4	4	4	3
31.	Tamil Nadu	14	11	16	20	20	21	22
32.	Telangana	11	11	11	11	11	11	11
33.	Tripura	9	8	9	9	9	9	9
34.	Uttar Pradesh	27	24	28	18	18	20	21
35.	Uttarakhand	4	4	7	8	8	7	7
36.	West Bengal	25	23	22	24	22	22	24
	<b>Total</b>	<b>412</b>	<b>390</b>	<b>438</b>	<b>470</b>	<b>460</b>	<b>462</b>	<b>463</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UN-STARRED QUESTION NO.1014 FOR ANSWER ON 22.07.2022 BY SHRIMATI PRATIMA MONDAL REGARDING SPECIALISED ADOPTION AGENCIES**

**YEAR AND STATE/UT-WISE TOTAL NUMBER OF CHILDREN ENROLLED AND GIVEN FOR ADOPTION UNDER THE SAAS SINCE 2014**

Sl. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	Total adoptions
1.	Andaman and Nicobar	10	-	-	-	-	2	-	12
2.	Andhra Pradesh	361	144	74	122	113	159	99	1072
3.	Arunachal Pradesh	6	-	-	-	4	1	3	14
4.	Assam	82	84	63	92	115	111	84	631
5.	Bihar	61	96	160	167	153	150	137	924
6.	Chandigarh	15	8	4	7	13	10	11	68
7.	Chhattisgarh	54	53	67	108	110	80	108	577
8.	Dadra and Nagar Haveli and Daman & Diu	-	-	-	-	-	5	3	8
9.	Delhi	181	176	168	121	153	124	102	1,025
10.	Goa	16	12	30	14	20	10	21	123
11.	Gujarat	175	146	129	117	174	116	122	979
12.	Haryana	47	58	56	53	72	95	44	425
13.	Himachal Pradesh	8	2	11	7	10	5	3	46
14.	Jammu and Kashmir	-	-	1	1	-	-	-	2
15.	Jharkhand	134	73	129	123	92	83	83	717
16.	Karnataka	425	297	275	320	281	282	256	2,136
17.	Kerala	212	144	145	151	143	125	137	1,057
18.	Ladakh	-	-	-	-	-	-	-	-
19.	Lakshadweep	-	-	-	-	-	-	-	-
20.	Madhya Pradesh	115	80	205	308	239	180	159	1,286
21.	Maharashtra	1,036	911	853	814	845	626	668	5,753
22.	Manipur	8	6	20	9	4	13	7	67
23.	Meghalaya	11	14	10	11	26	15	18	105
24.	Mizoram	11	19	29	58	32	32	37	218
25.	Nagaland	43	5	27	66	12	13	18	184
26.	Orissa	230	265	250	209	244	253	179	1,630
27.	Pondicherry	33	30	21	50	12	14	10	170
28.	Punjab	84	74	85	74	93	80	70	560
29.	Rajasthan	185	109	150	126	155	179	150	1,054
30.	Sikkim	-	-	-	17	23	30	18	88
31.	Tamil Nadu	254	243	219	233	209	299	375	1,832
32.	Telangana	-	263	191	186	218	129	147	1,134
33.	Tripura	29	13	26	31	18	23	14	154
34.	Uttar Pradesh	197	135	152	220	224	264	239	1,431
35.	Uttarakhand	13	11	15	13	29	11	20	112
36.	West Bengal	326	206	223	199	191	226	217	1,588
	<b>Total</b>	<b>4,362</b>	<b>3,677</b>	<b>3,788</b>	<b>3,927</b>	<b>4,027</b>	<b>3,745</b>	<b>3,559</b>	<b>27,085</b>

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UN-STARRED QUESTION NO.1014 FOR ANSWER ON 22.07.2022 BY SHRIMATI PRATIMA MONDAL REGARDING SPECIALISED ADOPTION AGENCIES**

**YEAR AND STATE-WISE TOTAL NUMBER OF CHILDREN DECEASED IN SAAs (2014 TO 2022), AS PER CHILD ADOPTION RESOURCE INFORMATION AND GUIDANCE SYSTEM (CARINGS) PORTAL**

Sl. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22
1.	Andaman & Nicobar Island	0	0	0	0	0	0	0	0
2.	Andhra Pradesh	14	8	1	3	3	11	6	5
3.	Arunachal Pradesh	0	0	0	0	0	1	0	0
4.	Assam	6	2	5	6	5	8	2	8
5.	Bihar	22	20	49	33	38	26	14	13
6.	Chandigarh	0	0	0	0	0	0	0	1
7.	Chhattisgarh	3	2	8	9	14	11	9	2
8.	Dadra & Nagar Haveli and Daman & Diu	0	0	0	0	0	0	0	0
9.	Delhi	5	7	4	6	4	2	7	3
10.	Goa	0	0	0	0	2	0	0	0
11.	Gujarat	15	8	12	12	7	9	9	12
12.	Haryana	2	2	1	1	2	1	2	1
13.	Himachal Pradesh	0	0	3	0	0	0	0	0
14.	Jammu and Kashmir	0	0	0	0	0	0	0	0
15.	Jharkhand	9	7	10	29	17	8	10	6
16.	Karnataka	13	15	15	25	24	19	22	16
17.	Kerala	5	7	5	7	0	2	1	0
18.	Ladakh	0	0	0	0	0	0	0	0
19.	Lakshadweep	0	0	0	0	0	0	0	0
20.	Madhya Pradesh	8	7	10	13	8	14	3	4
21.	Maharashtra	46	46	38	34	23	23	13	1
22.	Manipur	0	1	0	0	1	1	0	0
23.	Meghalaya	0	0	0	0	0	0	1	0
24.	Mizoram	1	1	0	1	1	0	0	1
25.	Nagaland	0	1	0	0	1	0	0	0
26.	Orissa	14	12	11	22	7	16	12	13
27.	Pondicherry	3	0	2	0	0	1	1	0
28.	Punjab	7	5	4	3	6	6	2	1
29.	Rajasthan	21	25	19	22	21	30	21	13
30.	Sikkim	0	0	0	0	1	0	0	0
31.	Tamil Nadu	22	27	14	12	14	21	17	4
32.	Telangana	21	41	18	18	9	17	7	10
33.	Tripura	3	0	0	2	0	1	0	2
34.	Uttar Pradesh	30	27	34	57	37	45	19	10
35.	Uttarakhand	0	0	2	1	0	0	0	0
36.	West Bengal	17	18	16	5	8	9	4	6
	<b>Total</b>	<b>287</b>	<b>289</b>	<b>281</b>	<b>321</b>	<b>253</b>	<b>282</b>	<b>182</b>	<b>132</b>